

REGISTRAR

19.10.06
List O.A./C.C.P./R.A. 3/
before Hon'ble Bench for
Adm./F.O./F.H. On

20.12.06
REGISTRAR

REGISTRAR

20.12.06
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

02.02.07
REGISTRAR

REGISTRAR

02.02.07
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

02.03.07
REGISTRAR

REGISTRAR

02.03.07
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

26.03.07
REGISTRAR

OA 1527/05

(4)

Rest. A. No. 2252/06
in
OA. No. 1527/05

26.3.07

Hon. Mr. P.K. Chatterji, A.M.
Hon. Mr. S.K. Dhal, J.M.

None for the applicant
even in the revised call. Sri A.K.
Sinha, learned Counsel for Respondents
is present.

Rest. A. No. 2252/06 is dismissed
in default and for non-prosecution.

J.M.

A.M.